

Through Fax

(J.H.C. Sch. 1-7)

☎ : Office – 0651-2481449
Fax No. – 0651 – 2481116

From:

Anil Kumar Choudhary,
Registrar General,
High Court of Jharkhand,
Ranchi

File No. XIX(I)/5/2016-17/Apptt.
Letter No. _____/Apptt.
Dated: _____

To

1. The Registrar General,
High Court of Judicature at Patna.
2. The Registrar General,
High Court of Chattisgarh, Bilaspur.
3. The Registrar General,
Orissa High Court, Cuttack.
4. The Registrar General,
High Court of Calcutta, Kolkata.

Sub.: Invitation to attend the “Third Eastern Region Round Table Conference on Effective Implementation of Juvenile Justice (Care and Protection of Children) Act 2015 on Rehabilitation Services & Linkages with the POCSO Act, 2012” scheduled to be held on 11th – 12th February, 2017 at Hotel BNR Chanakya, Ranchi.

Sir,

I am directed to inform that the **Third Eastern Region Round Table Conference on Effective Implementation of Juvenile Justice (Care and Protection of Children) Act 2015** is scheduled to be held on **11th – 12th February, 2017** at **Hotel BNR Chanakya, Ranchi, Jharkhand**.

The Judicial Officers from the State of Bihar, Chattisgarh, Odisha, West Bengal and Jharkhand are to participate in the said Round Table Conference. The Judicial Officers proposed to participate in the said Conference include Director of Judicial Academies, Member Secretaries of SLSAs, 2 POCSO Judges, 2 Principal Magistrates of JJBs.

Your goodself is requested to nominate **Director of Judicial Academy, Member Secretary of SLISA, 2 POCSO Judges, 2 Principal Magistrates of JJBs** from your High Court to participate in the **Third Eastern Region Round Table Conference** to be held on **11th – 12th February, 2017** at **Hotel BNR Chanakya, Ranchi**.

It is, further, requested to communicate with the Member Secretary, Jharkhand State Legal Services Authority, Near A.G. Office, Doranda, Ranchi – 834002, Fax: 2482397, E-mail- jhalsaranchi@gmail.com regarding nomination of the Judicial Officers from your state. The travel plans of the nominated officers may also be sent subsequently to the Member Secretary, Jharkhand State Legal Services Authority for coordination in making necessary arrangements.

Yours faithfully,
Sd/- Anil Kumar Choudhary

Registrar General

Memo no. 517-519/Apptt. dated, the Ranchi 30.01.17

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information / the Member Secretary, JHALSA, Ranchi for information with reference to his letter no. JHALSA/234 dated 23.01.2017 / the C.P.C., E-Courts Project High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.


30.01.17
Registrar General

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Anil Kumar Choudhary,

Registrar General,

High Court of Jharkhand,

Ranchi

File No. XIX(I)/5/2016-17/Apptt.

Letter No. _____/Apptt.

Dated: _____

To

Sri Gautam Kumar Choudhary,

Director,

Judicial Academy Jharkhand, Ranchi.

Sub:- **Nomination for participating in “Third Eastern Region Round Table Conference on Effective Implementation of Juvenile Justice (Care and Protection of Children) Act 2015 on Rehabilitation Services & Linkages with the POCSO Act, 2012” scheduled to be held on 11th – 12th February, 2017 at Hotel BNR Chanakya, Ranchi.**

Sir,

I am directed to inform that the Court has been pleased to nominate you to participate in “**Third Eastern Region Round Table Conference on Effective Implementation of Juvenile Justice (Care and Protection of Children) Act 2015 on Rehabilitation Services & Linkages with the POCSO Act, 2012**” scheduled to be held on 11th – 12th February, 2017 at Hotel BNR Chanakya, Ranchi.

Accordingly, you are accorded necessary permission to attend the aforesaid Conference.

This is for kind information and needful.

Yours faithfully,


Sd/- Anil Kumar Choudhary

Registrar General

Memo no. 521 /Apptt.

dated, the Ranchi 31.01.17

Copy forwarded to the Member Secretary, JHALSA, Ranchi for information with reference to his letter no. JHALSA/234 dated 23.01.2017 / the C.P.C., E-Courts Project High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.


31.01.17

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From:

Anil Kumar Choudhary,
Registrar General,
High Court of Jharkhand,
Ranchi

File No. XIX(I)/5/2016-17/Apptt.
Letter No. _____/Apptt.
Dated: _____

To

Sri Arun Kumar Rai,
Member Secretary,
Jharkhand State Legal Services Authority (JHALSA), Ranchi.

Sub.: **Nomination for participating in “Third Eastern Region Round Table Conference on Effective Implementation of Juvenile Justice (Care and Protection of Children) Act 2015 on Rehabilitation Services & Linkages with the POCSO Act, 2012” scheduled to be held on 11th – 12th February, 2017 at Hotel BNR Chanakya, Ranchi.**

Sir,

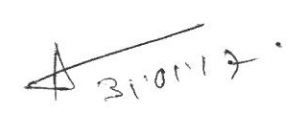
I am directed to inform that the Court has been pleased to nominate you to participate in “Third Eastern Region Round Table Conference on Effective Implementation of Juvenile Justice (Care and Protection of Children) Act 2015 on Rehabilitation Services & Linkages with the POCSO Act, 2012” scheduled to be held on 11th – 12th February, 2017 at Hotel BNR Chanakya, Ranchi.

Accordingly, you are accorded necessary permission to attend the aforesaid Conference.
This is for kind information and needful.

Yours faithfully,
Sd/- Anil Kumar Choudhary
Registrar General

Memo no. 523 /Apptt. dated, the Ranchi 31.01.17

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information / the Member Secretary, JHALSA, Ranchi for information with reference to his letter no. JHALSA/234 dated 23.01.2017 / the C.P.C., E-Courts Project High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.


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Anil Kumar Choudhary,
Registrar General,
High Court of Jharkhand,
Ranchi

File No. XIX(I)/5/2016-17/Apptt.

Letter No. _____/Apptt.

Dated: _____

To

The Judicial Commissioner,
Ranchi.

Sub:- **nomination for participating in “Third Eastern Region Round Table Conference on Effective Implementation of Juvenile Justice (Care and Protection of Children) Act 2015 on Rehabilitation Services & Linkages with the POCSO Act, 2012” scheduled to be held on 11th – 12th February, 2017 at Hotel BNR Chanakya, Ranchi.**

Sir,

I am directed to inform that the Court has been pleased to nominate Sri Mahesh Chander Verma, Additional Judicial Commissioner- I, Ranchi to participate in “**Third Eastern Region Round Table Conference on Effective Implementation of Juvenile Justice (Care and Protection of Children) Act 2015 on Rehabilitation Services & Linkages with the POCSO Act, 2012**” scheduled to be held on 11th – 12th February, 2017 at Hotel BNR Chanakya, Ranchi.

Accordingly, you are accorded necessary permission to attend the aforesaid Conference.

This is for kind information and needful.

Yours faithfully,

Sd/- Anil Kumar Choudhary
Registrar General

Memo no. 525/Apptt. dated, the Ranchi 31.01.17

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Anil Kumar Choudhary,

Registrar General,

High Court of Jharkhand,

Ranchi

File No. XIX(I)/5/2016-17/Apptt.

Letter No. _____/Apptt.

Dated: _____

To

The Principal District & Sessions Judge,
Dhanbad.

Sub.: **Nomination for participating in “Third Eastern Region Round Table Conference on Effective Implementation of Juvenile Justice (Care and Protection of Children) Act 2015 on Rehabilitation Services & Linkages with the POCSO Act, 2012” scheduled to be held on 11th – 12th February, 2017 at Hotel BNR Chanakya, Ranchi.**

Sir,

I am directed to inform that the Court has been pleased to nominate Sri Syed Matloob Hussain, District & Addl. Sessions Judge- I, Dhanbad to participate in “**Third Eastern Region Round Table Conference on Effective Implementation of Juvenile Justice (Care and Protection of Children) Act 2015 on Rehabilitation Services & Linkages with the POCSO Act, 2012**” scheduled to be held on 11th – 12th February, 2017 at Hotel BNR Chanakya, Ranchi.

The officer concerned may be informed accordingly.

Yours faithfully,

Sd/- A.K. Choudhary

Registrar General

Memo no. 527 /Apptt.

dated, the Ranchi 31.01.17

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information / the Member Secretary, JHALSA, Ranchi for information with reference to his letter no. JHALSA/234 dated 23.01.2017 / the C.P.C., E-Courts Project High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.

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Anil Kumar Choudhary,

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High Court of Jharkhand,
Ranchi

File No. XIX(I)/5/2016-17/Apptt.

Letter No. _____/Apptt.

Dated: _____

To

The Principal District & Sessions Judge,
Deoghar.

Sub.: **Nomination for participating in “Third Eastern Region Round Table Conference on Effective Implementation of Juvenile Justice (Care and Protection of Children) Act 2015 on Rehabilitation Services & Linkages with the POCSO Act, 2012” scheduled to be held on 11th – 12th February, 2017 at Hotel BNR Chanakya, Ranchi.**

Sir,

I am directed to inform that the Court has been pleased to nominate Mrs. Kumari Vaishali Srivastava, P.M., J.J.B., Deoghar to participate in **“Third Eastern Region Round Table Conference on Effective Implementation of Juvenile Justice (Care and Protection of Children) Act 2015 on Rehabilitation Services & Linkages with the POCSO Act, 2012”** scheduled to be held on 11th – 12th February, 2017 at Hotel BNR Chanakya, Ranchi.

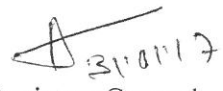
The officer concerned may be informed accordingly.

Yours faithfully,
Sd/- A.K. Choudhary

Registrar General

Memo no. 529...../Apptt. dated, the Ranchi 31.01.17.....

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To

The Judicial Commissioner,
Ranchi.

Sub.-: **Nomination for participating in “Third Eastern Region Round Table Conference on Effective Implementation of Juvenile Justice (Care and Protection of Children) Act 2015 on Rehabilitation Services & Linkages with the POCSO Act, 2012” scheduled to be held on 11th – 12th February, 2017 at Hotel BNR Chanakya, Ranchi.**

Sir,

I am directed to inform that the Court has been pleased to nominate Md. Faheem Kirmani, P.M., J.J.B., Ranchi to participate in “**Third Eastern Region Round Table Conference on Effective Implementation of Juvenile Justice (Care and Protection of Children) Act 2015 on Rehabilitation Services & Linkages with the POCSO Act, 2012**” scheduled to be held on 11th – 12th February, 2017 at Hotel BNR Chanakya, Ranchi.

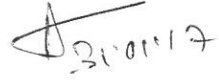
The officer concerned may be informed accordingly.

Yours faithfully,
Sd/- A.K. Choudhary

Registrar General

Memo no.531...../Apptt. dated, the Ranchi31.01.17.....

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Registrar General